

tions to visit India in the last week of November so as to acquaint them with the capabilities that have been developed in the fields of engineering, consultancy, civil engineering, and construction, and our capacity to export manufactured goods of quality.

(c) To the extent to which these will help bridge the information and knowledge gap of foreign businessmen, Government has no objection to such visits.

(d) Government's policy towards foreign investment continues to be highly selective and aims at filling technological gaps and expanding exports. Therefore, foreign investment is allowed where the technology to be imported is highly sophisticated or has not been developed indigenously.

#### Effect of Central Purchase Policy on West Bengal Industry

1585. SHRI H. N. MUKERJEE: Will the Minister of INDUSTRY be pleased to state:

(a) whether West Bengal Government has made a representation recently to Central Government that its purchase policy hits West Bengal;

(b) if so, the facts thereof; and

(c) whether the three member Central team which is to assess the working of the various industrial units of the Eastern Region will look into the problems of West Bengal industry?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI B. P. MAURYA): (a) No, Sir.

(b) Does not arise.

(c) Yes, Sir.

#### Appointment of Vigilance Officers, in Ministries and Public Undertakings

1586. SHRI RAGHUNANDAN LAL BHATIA: Will the PRIME MINISTER be pleased to state:

(a) whether there is a proposal to appoint whole-time vigilance officers in the Ministries and Public Undertakings; and

(b) if so, the main features thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS, DEPARTMENT OF PERSONNEL AND ADMINISTRATIVE REFORMS AND DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI OM MEHTA): (a) and (b). Chief Vigilance Officers are appointed by concerned Ministries and Public Undertakings; and, having regard to the need for economy, whole-time appointments are made, where necessary, depending, among other considerations, upon the work-load involved, including that of preventive vigilance.

#### Negotiations with Electricity Board Employees for revision of wages

1587. SHRI INDRAJIT GUPTA: Will the Minister of ENERGY be pleased to state:

(a) whether at the recent Conference of Chairmen of the State Electricity Boards, the question of opening negotiations with their respective employees on the subject of wage-revision was discussed;

(b) if so, whether any decision was reached; and

(c) whether the Central Government has issued any directives or guidelines to the State Electricity Boards in this respect?

THE MINISTER OF ENERGY (SHRI K. C. PANT): (a) No, Sir.

(b) and (c). Do not arise.